

(2024) 12 SIK CK 0013

Sikkim High Court

Case No: Criminal Leave Petition No. 06 Of 2024

State Of Sikkim

APPELLANT

Vs

Birendra Alias Cholen And
Others

RESPONDENT

Date of Decision: Dec. 9, 2024

Hon'ble Judges: Meenakshi Madan Rai, J; Bhaskar Raj Pradhan, J

Bench: Division Bench

Advocate: Yadav Sharma

Judgement

Meenakshi Madan Rai, J

None appears for the Respondents.

Registry reports that as per the online postal tracking, the Notice issued to the Respondents is "item delivered".

We may await service of Notice on the Respondents.

List on 17-02-2025 as found convenient by the parties.